

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 336/2000

Wednesday this the 5th day of June, 2002.

CORAM

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

1. D.George (TS/3727/EKM)
Upper Division Clerk
2. Varghese T.G. (TS/1577/QLN)
Upper Division Clerk
3. A.Punnoose (TS/8699/EKM)
Lower Division Clerk
4. K.C.Kumar (S.B. A/C No.903/P)
Store Keeper.

(All are employed in Naval Store Depot,
Naval Base, Kochi).

Applicants.

(By advocate Mr.M.Rajagopalan)

Versus

1. Union of India rep. by
The Secretary
Ministry of Defence, New Delhi.
2. Chief Controller of Defence
Accounts (Pension), Allahabad.
3. Defence Pension Disbursing Officer
Ernakulam, Perumanoor, Cochin.
4. Defence Pension Disbursing Officer
Palayathode, Kollam.
5. Manager
Syndicate Bank, Cheralai
Kochi.

Respondents.

(By advocate Mr.Shri Hari Rao, ACGSC R1-4)

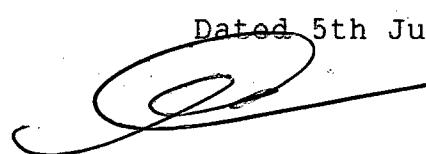
The application having been taken up on 5th June, 2002,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicants. None appeared for the applicants
even on the previous occasions. The Original Application is
dismissed for default and non-prosecution.

Dated 5th June, 2002.



K.V.SACHIDANANDAN
JUDICIAL MEMBER
aa.



G.RAMAKRISHNAN
ADMINISTRATIVE MEMBER